

Inquiry into accidents involving naval vessels

60. SHRI H.K. DUA: Will the Minister of DEFENCE be pleased to state:

(a) the number of ships and submarines damaged because of accidents during the last three years;

(b) the outcome of inquiries conducted by Government into these accidents and the details thereof;

(c) what action has been taken as a result of the inquiries; and

(d) Government's plans to fill the gaps left behind by a series of accidents suffered by our submarine fleet?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) 21 accidents involving Indian Navy ships and submarines have taken place during January 2012 to January 2015.

(b) The status of inquiries into these accidents is given in Statement (*See below*).

(c) Lessons learnt from the reports of Board's of Inquiry (BoI) are implemented appropriately. Corrective steps have been taken by Naval Headquarters with extensive checks on weapon related safety systems and audit of Standard Operating Procedures on all operational naval units. Safety procedures and professional checks are re-emphasized. Incidents Study and Analysis Cells have been instituted at professional schools wherein lessons learnt are incorporated into professional training. Safety Audits of various units are being regularly conducted.

(d) Government has already approved a long-term submarine building plan. Further, approval of necessity has been granted for life extension of six submarines.

Statement*Inquiry into accidents involving naval vessels.*

Sl. No.	Date	Incident	Status of Inquiry
1.	11.03.2012	Fire on board LCU L 38	01 officer and 02 sailors were found culpable for incident and disciplinary action has been completed against them.
2.	08.10.2012	Fire in engine room— INFAC 83	No individual or organization was held blameworthy for the incident.

Sl. No.	Date	Incident	Status of Inquiry
3.	19.12.2012	Fire in AFT battery pit on board INS Shankush	No individual or organization was held responsible for the cause of fire and the incident was treated as an accident.
4.	14.07.2013	Fire onboard INS Tarasa	03 officers and 04 sailors were found culpable and disciplinary action against them initiated.
5.	26.07.2013	Damage to Stbd Helo hangar and other fittings of INS Delhi by Yard 12701 (Kolkata)	02 officers were found culpable and disciplinary action against them has been completed.
6.	14.08.2013	Explosion in INS Sindhurakshak	Board Proceedings under examination at Naval Headquarters (NHQ).
7.	22.09.2013	Fire onboard INS Viraat	05 officers and 01 sailor were found culpable and disciplinary action against them has been completed.
8.	04.12.2013	Fire onboard INS Konkan	04 officers and 02 sailors were found culpable and disciplinary action against them initiated.
9.	19.12.2013	Scraping of INS Tarakash shipside on SBW Knuckle	02 officers were found culpable and disciplinary action against them completed.
10.	23.12.2013	Collision of INS Talwar with unlit fishing boat	04 officers and 02 sailors were found culpable. Disciplinary action against 03 Officers and 02 sailors completed. Summary trial of one officer undertaken at Head Quarter Western Naval Command.
11.	08.01.2014	Crack on sonar dome of INS Betwa	03 officers were found culpable and disciplinary action against two of them completed and against one officer initiated.
12.	17.01.2014	Suspended movement of INS Sindhughosh while securing to alongside berth	01 officer was found culpable and disciplinary action initiated.

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13.	23.01.2014	Sea water ingress into tiller flat through a crack/ hole in Ship side of INS Vipul	05 officers were found culpable and disciplinary action against them initiated.
14.	30.01.2014	Damage to Port propeller of INS Airavat whilst entering Harbour.	02 officer was found culpable and disciplinary action initiated.
15.	26.02.2014	Incident of fire in third compartment and death of two officers onboard INS Sindhuratna	07 officers were found culpable and disciplinary action against them initiated.
16.	07.03.2014	Accident onboard Yard 12701 (Kolkata) under construction at MDL while carrying out trials of Engine Room fire fighting system	No individual or organization was held responsible for the cause of incident and the incident was treated as an accident.
17.	06.04.2014	Incident of Smouldering and thick smoke in Armoury during Hot Work of INS Matanga	Board Proceedings under examination at Naval Headquarters (NHQ).
18.	28.06.2014	Damage to port propeller of INS Kuthar while coming alongside at Port Blair.	Board Proceedings under examination at Naval Headquarters (NHQ).
19.	02.07.2014	Touching bottom of INS Cheetah while entering Kochi Harbour	Board Proceedings under examination at Naval Headquarters (NHQ).
20.	31.10.2014	Collision of INS Kora with MV Madeleine Rickmers at Sea	Board Proceedings under examination at Naval Headquarters (NHQ).
21.	06.11.2014	Sinking of TRV-72	Board of Inquiry is in progress at Head Quarter Eastern Naval Command.